

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2386
ANSWERED ON:27.08.2012
CHECK ON FUNCTIONING OF GAUSHALAS
Virendra Kumar Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether many irregularities have been committed in Gaushalas in the country including Delhi resulting a member of cows are dying without food and water and there is no doctor/medical facilities for sick cows;
- (b) if so, whether the Government proposes to take any effective steps to check the irregularities;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the environmental in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) No, Sir. There is no scheme / programme in this Ministry to regulate the activities of the Gaushalas in the country. As reported by Animal Welfare Board of India (AWBI), no such complaint has been received. AWBI gives grant for establishment and maintenance of shelter houses for uncared animals. The inspection of the concerned organization is done before release of funds for construction of a shelter house. Grant for maintenance of Shelter House is based on the number of animals sheltered and number of ownerless animals treated. The certificate of verification in this regard is issued by the Animal Husbandry officials of the State Government.